

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 239, 240, 241 and 243 of 2012 & I.A. No. 427 of 2012

Dated : 10th July, 2013

Appeal No. 239 of 2012

Amausi Industries Association & Ors. ... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Appeal No. 240 of 2012

Chamber of Industries Gorakhpur & Ors. ... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Appeal No. 241 of 2012

Rania of Industries Association & Ors. ... Appellant(s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Appeal No. 243 of 2012 & IA No. 427 of 2012

**Association of Steel Rolling Mills &
Furnaces & Ors. ... Appellant(s)**

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ... Respondent(s)**
**Industrial Area Manufacturers Association
& Ors. ... Intervener**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

The Court has not assembled in the post lunch session today. As per the proceedings of the Tribunal dated 9th July, 2013 the matter has already been posted for hearing on **6th August, 2013 at 2.30 p.m.**

Court Master

rkt